

per passports. Shri Ahmed gave Rs. 200 in Pakistan currency to one of his assistants, Shri Gulam Qadar, for getting it exchanged for Indian currency. Shri Qadar got Rs. 200 Pakistan currency exchanged for Rs. 240 of Indian currency, including two G.C. notes of Rs. 100 each, from Shri Brij Mohan and Shri Amar Nath, residents of Ferozepur. One of the party, Shri Abdul Aziz, purchased 48 tickets, of the value of Rs. 141.60 from the Booking Clerk, Ferozepur Cantt., and was given Rs. 58.40 as the balance. On subsequent check, the Booking Clerk found the two G.C. notes to be forged, and telegraphically advised the railway staff at Ludhiana.

Sub-Divisional Officer, Government Railway Police, interrogated Syed Ziauddin Ahmed, Shri Abdul Aziz and Shri Gulam Qadar at Jahan Khalan, Distt. Hoshiarpur, who stated the facts as summarised above.

Shri Brij Mohan, Shri Amar Nath and Shri Dharam Mitra, residents of Ferozepur, who do money exchange business at Hussainiwala and are alleged to have passed the two forged G.C. notes to the Pakistani Party have been detained by the Police. Further investigation by the Police is in progress.

Planation Enquiry Commission

3511. Shri Jyotirmoy Basu:
Shri K. Haldar:
Shri Bhagaban Das:
Shri C. K. Chakrapani:
Shri E. K. Nayanar:
Shri K. Ramani:

Will the Minister of Commerce be pleased to state:

(a) whether the recommendations of the Raja Ram Rao Plantation Enquiry Commission, 1956 on the formation of co-operatives have been studied; and

(b) if so, the decisions of Government thereon?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Plantation Enquiry Commission's recommendation was commended to the Tea Board for implementation; with the loan assistance and other subsidies, so far 6 cooperative factories have been set up in Madras, one in Kerala and one in Haryana.

Tea Board

3512. Shri Jyotirmoy Basu:
Shri K. Haldar:
Shri E. K. Nayanar:
Shri C. K. Chakrapani:
Shri Bhagaban Das:

Will the Minister of Commerce be pleased to state:

(a) the number of times the Chairman, Tea Board, Calcutta visited Delhi during the last one year;

(b) the amount drawn as T.A. and D.A. for such visits to Delhi during the said period;

(c) the amount drawn as T.A. and D.A. during the said period for visits to other places; and

(d) the reasons for such visits and the result obtained thereby?

The Minister of Commerce (Shri Dinesh Singh): (a) Twelve times, during 1966-67.

(b) D.A. and Incidental charges—Rs. 1,880.00.

Air and Railway fare paid by Tea Board—Rs. 6,176.00.

(c) D.A. and Incidental charges—Rs. 917.00.

Air and Railway fare paid—Rs. 3,640.00.

(d) The Chairman's tours to Delhi were for attending various meetings and discussions with Senior Officers in the Ministries of Commerce, Finance and Food, Agriculture, Community Development and Cooperation. His tours to other places in India were to